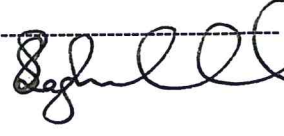


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.54/ BB/ 2017	-	Hearing	Rule-6 of IB.	Ram Charan Company Pvt. Ltd., Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	<b>Laghuram Cadambi 9900039859</b>	<b>Petitioner</b>	

**ORDER**

Counsel for Petitioner is present. Matter is listed today for hearing.  
We have seen office note. List it for clarification on 20/10/2017.

  
**Member (T)**

  
**Member (J)**